

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 14 of 2016 & IA No. 26 of 2016

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Kochi Salem Pipeline Pvt. Ltd. & Ors. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Sumit Kishore for PNGRB

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of Respondent-PNGRB and seeks two weeks time to file reply. He may file the same on or before 04.04.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.04.2016 after serving copy on the other side.

List the matter on **13.05.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**